

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

THIRTEENTH REPORT

(Presented on 10.02.2020)

The Business Advisory Committee held a sitting on Thursday, the 6th February, 2020.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- | | | |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------|---|----------------|
| (1) The Aircraft (Amendment) Bill, 2020.

<i>(Consideration and passing)</i> |] | 3 Hours |
| (2) The Direct Tax Vivad se Vishwas Bill, 2020.

<i>(Consideration and passing)</i> |] | 2 Hours |
| (3) The National Commission for Indian System of Medicine (NCIM) Bill, 2019, after it is passed by Rajya Sabha.

<i>(Consideration and passing)</i> |] | 3 Hours |
| (4) The National Commission for Homoeopathy (NCH) Bill, 2019, after it is passed by Rajya Sabha.

<i>(Consideration and passing)</i> |] | 2 Hours |

NEW DELHI;
6th February, 2020
Magha 17, 1941 (Saka)

(Om Birla)
Chairperson,
Business Advisory Committee.